New Delhi, dated the 07.05.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –30.04.18 to 04.05.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –30.04.18 to 04.05.18.

1. **Administrative Changes:-**
   - Order regarding posting of 02 IRS Group A officers as OSD(CX) in Central Board of Indirect Taxes & Customs on loan basis, has been issued vide Office Order No. 68/2018 dated 24.04.2018.
   - Order regarding assigning of additional charge of the post of Pr. Chief Commissioner, Kolkata GST & Central Excise Zone to Shri Rakesh Kumar Sharma, CC, Bhubneshwar GST & CX, has been issued vide Office Order No. 69/2018 dated 27.04.2018.

2. **Legislative Changes:-**
   - Notification No. 23/2018-Cus (ADD), dt. 24-04-2018 has been issued to impose definitive anti-dumping duty on imports of Methyl Ethyl Ketone or MEK originating in, or exported from China PR, Japan, South Africa and Taiwan.

3. **Any Order:-**

( Hemambika R. Priya )
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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